

1	2	3	4	5
16.	Manipur	20	15	10
17.	Meghalaya	9	5	15
18.	Mizoram	4	2	5
19.	Nagaland	0	1	1
20.	Odisha	490	400	542
21.	Punjab	2	2	0
22.	Rajasthan	195	184	302
23.	Sikkim	17	10	5
24.	Tamil Nadu	1	5	0
25.	Tripura	46	20	50
26.	Uttar Pradesh	102	130	120
27.	Uttarakhand	50	30	42
28.	West Bengal	375	390	600
GRAND TOTAL		4000	3500	4688
<b>Union Territories</b>				
29.	Andaman and Nicobar Islands	0	0	0
30.	Dadra and Nagar Haveli	0	0	0
31.	Daman and Diu	0	0	0
32.	Delhi	0	0	0
33.	Lakshadweep	0	0	0
34.	Pondicherry	0	0	0
TOTAL (UTs)		0	0	0
GRAND TOTAL		4000	3500	4688

**Digital monitoring of assets created under social sector schemes**

126. SHRI A. K. SELVARAJ: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is considering to digitally monitor the creation of all durable assets under its various social sector schemes across the country;

(b) if so, the details thereof;

(c) whether Government is considering to rope in an IT company that would geotag each unit house built under the rural housing scheme and upload it on Government's website; and

(d) whether it would help Government to meet the target of housing for all by 2022?

THE MINISTER OF RURAL DEVELOPMENT (SHRI CHAUDHARY BIRENDER SINGH): (a) and (b) Yes, Sir. Under the flagship schemes of Ministry of Rural Development *i.e.* Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Gram Sadak Yojana (PMGSY) and Indira Awaas Yojana (IAY), creation of durable assets is monitored through Management Information System (MIS) of the respective scheme by making enabling provisions.

Under MGNREGA, the States have been asked to upload photographs in the specific software (NREGASOFT) during three stages of work-before, during and after.

Under PMGSY, reporting of inspection and quality monitoring of construction of roads is being uploaded on Online Management, Monitoring and Accounting System (OMMAS) through Mobile based technology with software developed for photographic recording of quality parameters.

Under IAY the progress of the scheme is monitored by linking the payment of assistance with uploading of photographs on different stages of completion on the MIS-Awaassoft. The payment in respect of subsequent instalments are activated only by uploading of the photograph showing physical progress made from the preceding stage of construction.

(c) and (d) National Informatics Centre (NIC) is already assisting the Ministry of Rural Development in the development of software for uploading and monitoring the progress of construction of house through photographs.

### **Implementation of MGNREGA**

127. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of beneficiaries under MGNREGA in Andhra Pradesh during the current year, district-wise;

(b) the steps taken by Government to eliminate ghost beneficiaries under the rural employment scheme;